[English]

# Supply of Drinking Water

## 4389. SHRI HANSRAJ AHIR : SHRI HARADHAN ROY

Will the Minister of COAL be pleased to state :

- (a) whether due to coal mines, the ground water level in the adjoining areas is going low causing acute shortage of drinking water:
- (b) if so, the steps taken by the Government to supply sufficient potable water to the coallieries, the quarters of employees of subsidiaries of Coal India Limited and adjoining villages of coal mines; and
- (c) the funds earmarked for this purpose during 1996-97?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): (a) No direct link has been established between the mining activity and lowering down of ground water level and consequent shortage of drinking water.

- (b) All the subsidiary companies under CIL have got their own water supply scheme including supply of drinking water. Subsidiary companies are also participating in certain water supply schemes mooted by respective State Governments augmenting supply to employees and also to adjoining villages of coal mines.
- (c) An amount of Rs. 3051.73 lakhs have been earmarked for the purpose of water supply by the subsidiary companies of CIL.

#### Coastal Regulation Zone Rules.

4390. SHRI SANAT MEHTA: Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government propose to amend the Coastal Regulations Zone Rules in the near future:
  - (b) if so, the reasons therefor:
- (c) whether the Government have invited the views of the State Governments suggesting amendments in the existing rules; and
  - (d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP): (a) to (d). Some State Governments/Union Territory Administrations have represented/made suggestions regarding implementation of some provisions of the Coastal Regulation Zone Notification, 1991. The major issues raised by State Governments/Union Territory Administrations will be looked into by experts. No decision has been taken to amend the Coastal Regulation Zone Notification, 1991.

#### Customer Service in S.B.I.

- 4391. SHRIMATI VASUNDHARA RAJE: Will the Minister of FINANCE be pleased to state:
- (a) whether the customer service in several branches of the State Bank of India in Delhi particularly in the South Extension has been very much unsatisfactory:
  - (b) if so, the reasons therefor; and
- (c) the steps taken to recruit necessary new staff, fill up the vacancies and to improve the customer service?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) State Bank of India (SBI) has reported that customer service in their branches by and large is good. However, it is bank's endeavour always to serve the customers better. Whenever a complaint is received, the complainant is contacted by the bank and efforts are made to resolve the matter to his satisfaction.

At present there are two branches of State Bank of India in South Extension. The bank has confirmed that during the recent past there has been no untoward incident/instances of customers displeasure in these two branches.

- (b) Does not arise.
- (c) SBI have reported that the staff-provided at the above two branches is adequate vis-a-vis business volume.

### Trade Fairs

- 4392. SHRI JAI PRAKASH AGARWAL: Will the Minister of COMMERCE be pleased to state:
- (a) the details of trade fairs organised in Delhi by India Trade Promotion Organisation during each of the last three years:
- (b) the total value of trade transacted with various countries during each of the last three years and in 1996, till-date:
- (c) whether the Government propose to organise more trade fairs with a view to promote the small scale industries; and
- (d) if so, the details thereof and the amount likely to be earned from these trade fairs during the next two years?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) The details of trade fairs organised by ITPO in Delhi during the last 3 years are given below:

1993-94	-	8 fairs
1994-95	-	10 fairs
1995-96	, <del>-</del>	14 fairs